GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2611 ANSWERED ON 19/12/2023

FUNDS FOR CONSTRUCTION OF ROADS

2611. SHRI VINAYAK RAUT: SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has allocated funds for construction of roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) in rural areas of Maharashtra particularly in Ratnagiri-Sindhudurg Parliamentary Constituency;
- (b) if so, the funds allocated from January, 2019 till date especially for Gram Panchayats of Ratnagiri- Sindhudurg and Osmanabad (Dharashiv) Parliamentary Constituencies;
- (c) the amount utilized out of this along with the present status of roads in rural areas at present;
- (d) whether the said funds take care of the aspirational districts and if so, the details thereof;
- (e) the present status of roads in rural areas of Osmanabad (Dharashiv) Parliamentary Constituency and the appropriate steps taken by the Government for its further improvement;
- (f) whether construction of roads in Gram Panchayats of Ratnagiri-Sindhudurg and Osmanabad (Dharashiv) Parliamentary
 Constituencies has been completed from the funds sanctioned under PMGSY;
- (g) if so, the details thereof and if not, the reasons therefor; and
- (h) the reasons for delay and the persons responsible for it?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) to (d) Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched in December, 2000 as a one-time special intervention to support enhancement of rural connectivity for uplifting the socio-economic condition of the rural population. The funds for implementation of PMGSY are released to the States/ UTs on the basis of the proposals received from them, and depend, inter-alia, on works in hand, execution capacity and unspent funds with State. Further release of funds to the Programme Implementation Units (PIUs) at the district level including aspirational districts is done by the respective State Governments depending upon the absorption capacity of the PIUs.

Parliamentary Constituency wise details of the PMGSY fund are not maintained by the Ministry. The details of Central funds released under PMGSY to Maharashtra as a whole, since January 2019 are given below: -

Financial year	Opening balance	Central	Total	Expenditure (including State		
	of central share	share	Central			
		released	share	share)		
			available			
Jan 2019-March	927.82	0	927.82	204.19		
2019			927.02			
2019-20	819.45	0	819.45	166.16		
2020-21	464.12	0	464.12	145.37		
2021-22	323.07	0	323.07	178.95		
2022-23	253.17	689.23	942.40	773.83		
2023-24	624.92	252.10	877.02	612.41		
(upto 13.12.2023)						

(Rs. in crore)

The details of the funds utilized, State-wise, district-wise and year-wise under various interventions of Pradhan Mantri Gram SadakYojana (PMGSY) may be accessed at the program website omms.nic.in=>progress monitoring=>MPR 1.

(e) to (g) Since inception, a total of 33,499 km road length has been sanctioned under various verticals of PMGSY (including RCPLWEA) in the Maharashtra, out of which 28,913 km road length has been completed. The district wise details of roads sanctioned, completed and ongoing in Maharashtra including Osmanabad, Ratnagiri and Sindhudurg under various verticals of PMGSY including RCPLWEA as on 13th December, 2023 are given at Annexure. Parliamentary Constituency wise details of the PMGSY are not maintained by the Ministry.

(h) While implementing the scheme, challenges like issues of land acquisition, forest clearance, court cases, execution & contracting capacity of States, lack of response to tenders, law and order issues, timely availability of the construction materials such as gravel, moorum, sand stone aggregate bitumen, machinery, personnel to handle machinery etc. came in the way which impacted the progress of the scheme in few locations. For North-Eastern and Hill States, some additional issues like adverse climatic conditions, tough terrain, short working season etc. were also reported.

The Ministry of Rural Development has taken a number of initiatives to meet the above challenges faced by the States for completion of the sanctioned works within the time-line prescribed in the programme guidelines, some of which are given below:-

- The State Governments are also regularly advised to convene meetings with the concerned authorities to expedite matters relating to land issues, forest clearances, etc so that works can be completed without delay.
- The Operational Manual of the PMGSY has been amended to ensure that all works sanctioned under scheme commence on ground within72 days from the date of sanction.
- States have been requested to augment executing capacity and contracting capacity and their compliance in this regards is regularly reviewed.
- Bidding document provisions have been rationalized.
- Training is imparted to field engineers and contractors as well as their staff for capacity building.
- The Ministry has also conducted number of Contractor's Outreach Programmes in the States to attract the Contractors in the implementation of PMGSY.
- In order to encourage locally available materials and use of green technologies, Vision Document on New Technology Initiatives & Guidelines-2022 was issued by the Ministry.
- Information Technology is being used for reporting and monitoring of the progress.
- Programme is regularly monitored by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings and Pre-Empowered/ Empowered Committee Meetings with the States.

The timeline for completion of PMGSY-I & II is March, 2024, for RCPLWEA it is March 2024 and for PMGSY-III, it is March 2025.

Annexure referred to in reply to point (e to g) of Lok Sabha Unstarred Question No. 2611 for reply on 19.12.2023

The district-wise details of road length sanctioned, completed and, balance in Maharashtra including Osmanabad, Ratnagiri and Sindhudurg under various verticals of PMGSY including RCPLWEA as on 13th December, 2023

							Road Length in km			
District	Sanctioned			Completed			Balance			
Name	No of	Road	No of	No of	Road	No of	No of	Road	No of	
	roads	Length	Bridges	roads	Length	Bridges	roads	Length*	Bridges	
Ahmednagar	273	1757	19	225	1382	18	48	325	1	
Akola	140	782	20	130	726	20	10	41	0	
Amrawati	160	838	28	140	757	28	20	67	0	
Aurangabad	207	924	48	190	824	48	17	85	0	
Beed	264	1126	40	239	969	40	25	145	0	
Bhandara	171	717	8	155	659	8	16	53	0	
Buldhana	157	704	16	141	655	16	16	48	0	
Chandrapur	166	1038	47	148	942	46	18	91	1	
Dhule	188	970	56	173	808	56	15	146	0	
Gadchiroli	322	1839	124	298	1492	90	24	277	34	
Gondia	285	1126	14	267	1039	14	18	54	0	
Hingoli	192	633	21	184	602	21	8	29	0	
Jalgaon	209	1042	19	192	917	19	17	120	0	
Jalna	210	1017	69	194	950	69	16	57	0	
Kolhapur	185	821	10	160	693	9	25	122	1	
Latur	224	826	60	205	730	60	19	95	0	
Nagpur	195	961	15	173	819	15	22	117	0	
Nanded	163	959	25	135	780	25	28	147	0	
Nandurbar	220	1388	29	193	1228	29	27	136	0	
Nashik	287	1698	30	244	1335	30	43	241	0	
Osmanabad	161	656	54	142	561	53	19	95	1	
Parbhani	181	593	24	172	503	24	9	68	0	
Pune	309	1775	16	277	1548	16	32	205	0	
Raigad	114	469	2	96	367	2	18	93	0	
Ratnagiri	197	754	7	161	529	7	36	224	0	
Sangali	236	850	8	222	752	8	14	82	0	
Satara	195	1153	2	157	919	2	38	206	0	
Sindhudurg	180	677	10	150	557	9	30	122	1	
Solapur	342	1641	19	319	1515	19	23	116	0	
Thane	64	234	0	50	180	0	14	49	0	
Wardha	159	1123	11	150	1083	11	9	22	0	
Washim	127	623	10	110	535	10	17	81	0	
Yavatmal	190	1237	42	178	1148	42	12	93	0	
Palghar	210	550	2	192	409	2	18	121	0	
Total	6883	33499	905	6162	28913	866	721	3974	39	